

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

CP(IB) No. 89/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Trishala Infrastructure Private Limited

...Operational Creditor

VS

M/s. Elite Engineering & Construction (HYD)
Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Smt JVL Bharati, for Corporate Debtor and Learned Counsel Mr V Ravi Kumar, for Operational Creditor present through Video Conference. Heard the learned counsel for Corporate Debtor in part for continuation of submissions by Corporate Debtor and for rebuttal submissions of the Operational Creditor, matter adjourned to 06.03.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER